

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 416 of 2020

IN THE MATTER OF:

Gulabchand Jain

...Appellant

Versus

Punjab National Bank & Anr.

...Respondents

Present:

For Appellant: Mr. Rajesh Bohra and Ms. Kajal Bhatia, Advocates.

For Respondents: Mr. Shivanshu Kumar, Advocate for R-1.

Mr. Atul Sharma and Vikky Dang, Advocates with Mr. R.D. Choudhary, IRP for R-2.

O R D E R

(Through Virtual Mode)

18.11.2020: Pleadings are complete. Short written submission have also been filed. Since, learned counsel for the Appellant is unable to join the virtual hearing, matter be posted for hearing on **7th January, 2021.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

am/gc